CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 461/TT/2024

- Subject : Petition for truing up of Transmission tariff for 2019-24 and Determination of Transmission Tariff for 2024-29 tariff block for Combined Tariff for 2024-29 tariff block for Combined Asset under Augmentation of transformation capacity in the Southern Region.
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Tamil Nadu Generation and Distribution Corporation Limited and 13 others

Petition No. 463/TT/2024

- Subject Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under "Substation works associated with additional inter-regional AC link for import of power into Southern Region i.e., Warora- Warangal and Chilakaluripeta-Hyderabad -Kurnool 765kV Link" in the Southern Region.
- Petitioner Power Grid Corporation of India Limited (PGCIL)
- Respondents Tamil Nadu Generation and Distribution Corporation Limited and 14 others

Petition No. 464/TT/2024

- Subject : Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Combined Asset under "Common Transmission Scheme associated with ISGS projects in Nagapattinam/ Cuddalore area of Tamil Nadu – Part A1(b)" in Southern Region.
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Tamil Nadu Generation and Distribution Corporation Limited and 14 others

Petition No. 475/TT/2024

| Subject | : Petition for truing up of Transmission Tariff for 2019-24 and |
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| | determination of Transmission Tariff for 2024-29 tariff block for |
| | Combined Asset under "System Strengthening-XXI" in Southern |
| | Region. |

- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Tamil Nadu Generation and Distribution Corporation Limited and 13 others

Petition No. 169/TT/2025

| Subject | : | Petition for truing up of Transmission Tariff for 2019-24 and determination of Transmission Tariff for 2024-29 tariff block for Tumkur (Pavagada) Pooling station – Devanahally (KPTCL) 400 kV D/C (Quad) line along with associated bays and equipment's at Tumkur (Pavagada) Pooling station & Devanahally (KPTCL) under "Additional ATS for Tumur (Pavagada) under Transmission system for Ultra Mega Solar Power Park at Tumkur (Pavgada), Karnataka - Phase II (Part B)" in Southern Region. |
|-----------------|---|---|
| Petitioner | : | Power Grid Corporation of India Limited (PGCIL). |
| Respondents | : | Tamil Nadu Generation and Distribution Corporation Limited and 14 others. |
| Date of Hearing | | 25.3.2025 |
| Coram | | Shri Ramesh Babu V., Member. Shri Harish Dudani, Member. |
| Parties Present | | Shri Mohd. Mohsin, PGCIL Shri Angaru Naresh Kumar, PGCIL Shri Vishal Sagar, PGCIL Shri Amit Yadav, PGCIL Ms. Suchitra Gautam, PGCIL Shri Divyanshu Bhatt, PGCIL Shri Arjun Malhotra, PGCIL Shri Arjun Malhotra, PGCIL Shri Amit Garg, PGCIL Ms. Ashita Chauhan, PGCIL Mr. Ashish Alankar, PGCIL |

Record of Proceedings

During the course of the hearing, the representatives for the Petitioner submitted that the Petitioner company could not file the information as directed by the Commission vide RoP of the hearing dated 11.3.2025 due to non-receipt of the information from the Regional Office(s). They, therefore, prayed for two weeks' time to file the said information.

2. After hearing the representatives, the Commission directed the Petitioner to file the information as directed vide RoPs for the hearing dated 11.3.2025, in the above matters, within a week, with a copy to the Respondents. The Respondents, as a last opportunity, to file their replies within a week, and the Petitioner to file its rejoinder, if any, within a week thereafter.

3. The Petitions will be listed for hearing on **22.4.2025 at 2.30 P.M.**

By order of the Commission

sd/-(T.D. Pant) Joint Chief (Law)